NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016 AT 10.30 AM

PRESENT: SHRI K, ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

COMPANY APPLICATION

PETITION NUMBER

: TCP/126/2016

NAME OF THE PETITIONER(S)

: K. Sivaprakasam & 7 others

NAME OF THE RESPONDENT(S) : M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

D SANDEER KUMAR

Coursel for

Res pondents

163 , 5108 , 10+11

) FOR TK Bhaskal Churethavasudevan

ORDER

Ms Shwetha Vasudevan, counsel for petitioner present. Shri Sandeep Kumar, counsel for R1 to R3, R5 to R8 and R10 to R11 present and stated that he sent communication to the respondents whom he is representing and he could not get any reply with regard to the compliance of the order dated 7.11.2016. He intends to withdraw the vakalat by filing a memo for which he sought time. Counsel for petitioner is directed to issue fresh notice to R9 and file proof of service by way of an affidavit. Time extended at request. Put up on 22.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)